ĺ	Name of the Corporate Debtor	Tarun Realtors Private Limited	Date of commencement of CIRP	20-07-2023	List of creditors as on:	09-01-2025

List of Secured Finanncial Creditors (other than financial creditors belonging to any class of creditors)

														Amount in INR
		Details	of Claim received	Details of claims admitted										
S. No	Name of Creditor	Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent		Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	Assets Care and Reconstruction Enterprise Limited **	08-08-2023	2,37,54,27,214	2,37,54,27,214	Loan	Yes	Yes	No	49.6%	-	-		-	Refer Note 5 & 3 below
2	Asset Reconstruction Company (India) Limited	07-08-2023	1,01,65,15,282	1,01,65,15,282		Yes	Yes	No	21.2%	-	-		-	Refer Note 3 below
3	The Karur Vysya Bank Limited	08-08-2023	1,39,98,83,241	1,39,98,83,241		Yes	Yes	No	29.2%	-	-		-	Refer Note 3 below
			4 79 18 25 737	A 79 18 25 737					100.0%					

Amount rounded off to the nearest Rupee

Note 2 The afforcast claims, have been admitted basis verification of information/ documents provided by the respective claimants.

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Note 3 The afforcast claims, have been admitted are subject to revision/substantiation/modification on the basis of any additional information/evidence/clarification/ revised claim being received.

Note 4 The Afforcast claims is subject change bases any further documents received.

Note 4 The Afforcast claims is subject change bases any further documents received.

Note 5 a Standard Chartered Bank assigned its loan along with all rights title and interest to Private Limited vide assignment agreement dated 10th June 2024.

The Afforcast claims admitted are subject to revision/substantiation/modification of information/evidence/clarification/revised claim being received.

Note 4 The Afforcast claims admitted are subject to revision/substantiation/modification of information/evidence/clarification/revised claim being received.

Note 5 The Afforcast claims admitted are subject to revision/substantiation/modification of information/evidence/clarification/revised claim being received.

Note 5 The Afforcast claims admitted assigned its loan along with all rights title and interest to Provential Afforcast claims admitted assignment agreement dated 10th June 2024.

The Afforcast claims admitted assignment agreement dated 3 The Afforcast cla